

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 5267  
TO BE ANSWERED ON 04.04.2022**

**Implementation of New Education Policy**

**†5267. SHRI KISHAN KAPOOR:**

Will the Minister of EDUCATION be pleased to state:

- (a) the number of States in the country that have implemented the National Education Policy announced in the year 2021;
- (b) whether there is any State which has not implemented this policy so far; and
- (c) if so, the details thereof?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUBHAS SARKAR)**

(a) to (c): Education being in the concurrent list of Constitution, Centre and States are equally responsible for providing quality education to all. The implementation of the National Education Policy 2020 requires multiple initiatives and actions, which will have to be taken by multiple bodies in a synchronized and systematic manner. Therefore, the implementation of this Policy is led by various bodies including Ministry of Education, CBE, Union and State Governments, education-related Ministries, State Departments of Education, Boards, NTA, the regulatory bodies of school and higher education, NCERT, SCERTs, schools, and HEIs. The policy provides different timelines as well as principles and methodology for its implementation. NEP also provides for careful planning, joint monitoring and collaborative implementation by Central and States for execution of this policy. Accordingly, Ministry of Education, other relevant Ministries/Departments, State/UT Governments and implementing agencies under their purview have started taking initiatives towards implementation of NEP 2020.

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